

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1017
ANSWERED ON - 28/07/2021

MANUAL SCAVENGING IN THE COUNTRY

1017. SHRI MALLIKARJUN KHARGE
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of people currently engaged in manual scavenging in the country, Statewise;
- (b) the number of people engaged in manual scavenging who have died during the last five years;
- (c) the number of manual scavengers who have been rehabilitated by Government during the last five years, year-wise and State-wise details thereof;
- (d) the funds allocated for the rehabilitation process and how much of that has been utilised; and
- (e) the steps being taken by Government to ensure proper rehabilitation of workers?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The “Prohibition of employment as Manual Scavengers and their Rehabilitation Act, 2013” bans manual scavenging, w.e.f. 06.12.2013. The details of persons engaged in manual scavenging erstwhile i.e. before 2013 as identified under the two surveys of 2013 and 2018 State-wise are annexed at **Annexure-I**.
- (b) No such deaths have been reported due to Manual Scavenging.
- (c) State-wise and year-wise details of the number of manual scavengers provided assistance for their rehabilitation under the Central Sector Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) during the last five years is given at **Annexure-II**.

(d) Details of funds allocated by the Ministry of Social Justice and Empowerment and utilized by NSKFDC during last five years are given as under:-

S.No.	Particulars	Amount (Rs. in crore)
1.	Funds released to NSKFDC	192.16
2.	Funds utilized by NSKFDC (including out of unspent balance from previous year)	211.84

(e) The following major steps have been taken to ensure proper rehabilitation of manual scavengers:-

- i. All identified and eligible manual scavengers have been provided One Time Cash Assistance @ Rs. 40,000/-.
- ii. The target beneficiaries have been made aware, about the measures/programmes available for their rehabilitation, by organising awareness camps in their basties/areas.
- iii. Skill development training is being given to Manual scavengers and their dependants and they are provided stipend @ Rs. 3,000/- per month during the training period. The training programmes are being conducted in the trades which are as per the qualification and aptitude of the beneficiaries. The programmes are being conducted near their basties so that they can easily attend the classes.
- iv. Concessional loan and capital subsidy upto Rs. 5.00 lakh is provided to the manual scavengers and their dependants for self employment projects costing upto Rs. 15.00 lakh.

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1017 for answer on 28.07.2021 regarding Manual Scavenging in the Country.

State-wise number of manual scavengers reported by the States

S. No.	State	Number of Manual Scavengers Identified
1	Andhra Pradesh	2061
2	Assam	4295
3	Bihar	137
4	Chhattisgarh	3
5	Gujarat	108
6	Jharkhand	281
7	Karnataka	3204
8	Kerala	600
9	Madhya Pradesh	560
10	Maharashtra	7378
11	Odisha	237
12	Punjab	233
13	Rajasthan	2880
14	Tamil Nadu	425
15	Uttar Pradesh	37379
16	Uttarakhand	6170
17	West Bengal	741
	Total	66692

Annexure-II referred in reply to part (c) of Rajya Sabha Unstarred Question No. 1017 for answer on 28.07.2021 regarding Manual Scavenging in the Country.

State-wise and year-wise manual scavengers/dependants provided assistance for rehabilitation during last five years																
S.No.	State	Coverage														
		One Time Cash Assistance					Skill Development Training					Capital Subsidy for Self Employment Projects				
		2016-2017	2017-2018	2018-19	2019-20	2020-21	2016-2017	2017-2018	2018-19	2019-20	2020-21	2016-2017	2017-2018	2018-19	2019-20	2020-21
1	Andhra Pradesh	8	2	1334	74	330	0	0	0	104	76	0	0	0	0	0
2	Assam	0	144	538	188	3051	0	7	38	143	272	0	0	0	0	0
3	Bihar	0	0	0	0	0	0	18	0	0	0	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	0	0	96	9	0	0	7	12	0	0	0	0	0	0	0
6	Jharkhand	0	0	108	16	68	0	0	24	10	0	0	0	0	0	0
7	Karnataka	17	293	920	429	1046	0	51	29	0	171	0	0	0	0	0
8	Kerala	0	0	504	14	0	0	0	161	153	0	0	0	0	0	0
9	Madhya Pradesh	0	0	305	0	169	0	0	49	40	0	0	0	0	0	3
10	Maharashtra	0	0	4605	1002	718	0	0	0	569	763	0	0	0	0	0
11	Odisha	45	1	0	1	11	0	10	0	0	0	0	0	0	0	0
12	Punjab	0	1	126	8	9	22	6	29	0	0	14	0	1	0	5
13	Rajasthan	104	23	2038	82	232	53	73	107	220	347	0	0	0	0	0
14	Tamilnadu	108	38	41	27	14	0	0	29	0	0	0	0	0	75	3
15	Uttar Pradesh	1075	669	5154	11044	6267	4298	126	1041	833	3741	182	151	147	33	146
16	Uttarakhand	0	0	1755	324	2775	0	1	163	460	735	0	0	3	0	0
17	West Bengal	0	0	555	28	2	0	35	0	0	99	0	0	0	0	0
Total		1357	1171	18079	13246	14692	4373	334	1682	2532	6204	196	151	151	108	157
